

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

ORIGINAL APPLICATION NO. 180/000769/2017

Thursday, this the 26th day of July, 2018

CORAM

**HON'BLE MR.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER
HON'BLE MR.ASHISH KALIA, JUDICIAL MEMBER**

[By Advocate Mr.Ajith Mohan M.J]

V.

1. The Commissioner
Navodaya Vidyalaya Samiti
Department of School Education & Literacy
Government of India, BI5, Institutional Area
Sector 62, Noida, Budh Nagar,
Uttar Pradesh-201 309
2. The Deputy Commissioner (Pers)
Navodaya Vidyalaya Samiti (Hyderabad Region)
Ministry of Human Resource & Development
1-1-10/3, Sardar Patel Road, Secunderabad-500 003
3. Jaisamma Joseph
TGT mathematics, Jawahar Navodaya Vidyalaya
Kulamavu, Idukki-685 601

(By Advocate Mr.Millu Dandapani)

This application having been finally heard on 26.7.2018, the Tribunal on the same day delivered the following in the open court.

ORDER (ORAL)

Per: MR.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER

Heard Shri.Vishnu S Chempazhanthiyil representing Mr.Ajith Mohan.M.J, learned counsel for the applicant and Mr.Millu Dandapani, learned counsel for the respondents.

2. The learned counsel for the applicant submitted before the Bench that on account of the fact that the applicant has been transferred once again, the prayer contained in the Original Application has become infructuous. He requests for withdrawal of the O.A with liberty to agitate the issue in future, if necessary.

The Original Application is treated as withdrawn. No costs.

**(ASHISH KALIA)
JUDICIAL MEMBER**

**(E.K.BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER**

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List of Annexures

Annexure A-1 - True copy of notification No.F.No.2/18/2015 – NVS (Estt.II)/6193 dated 25.4.2017 issued by the first respondent

Annexure A-2 - True copy of application submitted by the applicant

Annexure A-3 - True copy of First Round Transfer List of TGT Mathematics as published in the web site of NVS (relevant portion)

Annexure A-4 - True copy of application submitted by the applicant for the second round of transfer.

Annexure A-5 - True copy of the final transfer list published by the JNV in the web site on 17.8.2017.

Annexure A-6 - True copy of application submitted by the 3rd respondent

Annexure A-7 - True copy of representation dated 4.9.2017 submitted by the applicant to the 1st respondent

Annexure A-8 - True copy of request dated 12.9.2017 to the Deputy Commissioner

Annexure A-9 - True copy of the communication No.F.No.1 – 4/NVS(HR)/Estt.II/2017 dated 6.9.2017 issued by the NVS

Annexure A-10 - True copy of the representation submitted by the 3rd respondent to the Commissioner

Annexure A-11 - True copy of the notice No.F.1-13/2014-NVS(Estt..I)/Vol.VII/TGT/3929 dated 11.9.2017 issued by the NVS

Annexure A-12 - True copy of transfer policy in force in NVS

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